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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.26/BB/2018	-	For filing additional Information raised by registry	252(3)	M/s Eazzymind Animal Husbandry and Marketing India Private Limited. Vs ROC

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. P. PERIASWAMY  
9880633630



**ORDER**

PCS for Petitioner Company is present. He reported that, he has filed compliance memo in the registry. Therefore, notice is ordered to be issued to the ROC-Karnataka, Bangalore. Registry to prepare notice and PCS for Petitioner Company is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service. List it on 08/02/2018.

  
**Member (T)**

  
**Member (J)**